

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

| | |
|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/804/2024 and IA (IBC)/1715/2023 in CP(IB) No.12/10/HDB/2019 |
| NAME OF THE COMPANY | Parikh Fabrics Pvt Ltd |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 10 of IBC |

ORDER

IA (IBC)/804/2024

This is an application filed by the Liquidator to take on record the 16th Progress Report. The 16th progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/1715/2023

Present: Ld. Counsel Mr. Srikanth G for the Applicant.

For hearing, **matter is adjourned to 31.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)